

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 2085/2014

This the 19th day of May, 2016

**Hon'ble Shri Shekhar Agarwal, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)**

1. Dr. Nidhi Srivastava, aged about 35 years, Group A
w/o Dr. Praveen Tiwari,
r/o 69, Sardar Apartment
Mayur Vihar Phase-I,
New Delhi.
2. Dr. Sumit Mehndiratta, aged about 38 years,
s/o Dr. Tushar Kant,
r/o B-246, Yojna Vihar,
Delhi-92
3. Dr. Happy Verma, aged about 38 years,
w/o Dr. Amit Tomar,
r/o D-191, Sector 47,
Noida, U.P.
4. Dr. Alka Verma, aged about 35 years,
w/o Dr. Vineet Kumar Gupta,
r/o Flat No. 7256, Sector B,
Pocket-10, Vasant Kunj,
New Delhi.
5. Dr. Monika Vasudeva, aged about 38 years,
w/o Dr. Rajiv Arora,
r/o 64, Sainik Vihar,
Delhi. ...Applicants

(By Advocate :Ms. Monica Kapoor)

Versus

1. The Govt. of NCT of Delhi through
The Chief Secretary,
5, Sham Nath Marg,
Delhi.
2. The Principal Secretary,
Ministry of Health and Family Welfare,
Govt. of NCT of Delhi,
9th Floor, A-Wing, Delhi Secretariat, New Delhi.
3. Union Public Service Commission
Through The Secretary, Dholpur House,

New Delhi.

4. The Director, Directorate of Health Services,
The Govt. of NCT of Delhi,
F-17, Karkardooma,
Shahdara, Delhi.Respondents

(By Advocate :Mr. R.V. Sinha-R-3)

Order (oral)

Hon'ble Mr. Shekhar Agarwal, Member (A)

Learned counsel for the applicant submitted that she wants to withdraw this O.A. Accordingly, the O.A. is dismissed as withdrawn.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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